GOVERNMENT OF INDIA WOMEN AND CHILD DEVELOPMENT LOK SABHA

UNSTARRED QUESTION NO:4298 ANSWERED ON:22.03.2013 ADOPTION AGENCIES Panda Shri Baijayant

Will the Minister of WOMEN AND CHILD DEVELOPMENT be pleased to state:

- (a) the total number of adoption agencies registered with the Government during the last three years and the current years;
- (b) whether bogus adoption agencies operating in the country have come to the notice of the Government during the said period;
- (c) if so, the details thereof; and
- (d) the action taken or proposed by the Government against such agencies?

Answer

MINISTER OF STATE OF THE MINISTRY OF WOMEN AND CHILD DEVELOPMENT (SHRIMATI KRISHNA TIRATH)

- (a): The Government has introduced, in February, 2011, the Child Adoption Resource Information and Guidance System (CARINGS) which is a web-based management and monitoring system for adoption of children. All adoption agencies in the country are required to register on CARINGS and, inter alia, upload data on the children and prospective parents registered with them. At present, 336 Indian adoption agencies are registered and have uploaded data on CARINGS.
- (b): No report regarding bogus adoption agencies operating in the country has been received by Central Adoption Resource Authority (CARA).
- (c) & (d): Does not arise.